

**SHRI B.K. DASCHOWDHURY :** From the statement it seems that the Government have already taken certain steps to set up radio stations in the tribal areas, particularly, in the tribal areas of North-Eastern India. In view of the large area and peculiar terrain of NEFA, I want to know whether it will be possible to cover the entire area with low or medium transmitter located at Towang. If not, I want to know whether the Government has got any further proposal to establish or set up some other radio station, considering the characteristics of this area.

**SHRI DHARAM BIR SINHA :** We have stations in Tezpur, Towang, Shillong etc. We expect that this will be covering the region and we also are considering the setting up of new stations for the NEFA area.

**SHRI B. K. DASCHOWDHURY :** What are those areas? You may kindly spell them out.

**SHRI DHARAM BIR SINHA :** We are considering these areas, that is, Towang, Tezpur etc. in the Fourth Plan. Along with this we are increasing the power of Imphal, Kohima stations also.

**SHRI B. K. DASCHOWDHURY :** I asked a question about NEFA. The Deputy Minister said about Shillong. I don't know whether it is within his knowledge that it is not within NEFA, Anyway,.....

**SHRI DHARAM BIR SINHA :** It is not in NEFA. But we hope to increase the power of the stations and they will cover those areas.

**SHRI B.K. DASCHOWDHURY:** There have been various complaints which have been expressed by the local tribal people that where these radio stations are located, they are not encouraging the local cultures. The local talents and local culture are not encouraged. Not even the programmes are held in such a way that in our country we may have a sense of emotional integration or national integration. Therefore, what I would like to know from the hon. Minister is this. Is there any scheme or plan with the Government that in respect of all these tribal area radio stations, the Directors of the Stations will be from among the local people? Secondly, will at least 50% of

the total time of the programmes be split up in such a way so that the local people and the tribal people in the Far Eastern region may imbibe the spirit of national integration?

**MR. SPEAKER :** It is a suggestion for action. He need not answer it.

**AN. HON. MEMBER:** May I know how many radio stations will be there in NEFA during the Fourth plan?

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING. (SHRIMATI NANDINI SATPATHY) :** It is not a question of how many stations. As has already been said, Dibrugarh covers a large part of NEFA and also there is a suggestion to have a high power station in Tezpur and when this station comes up the whole NEFA area will be almost covered.

#### Provision of Drinking Water Facilities in Villages

\*73. **SHRI ARJUN SETHI :** Will the Minister of PLANNING be pleased to state :

(a) whether 97,000 villages out of 560,000 in India today do not have drinking water within a distance of one mile; and

(b) if so, the special measures taken by Government in the Fourth Plan period to reduce the problem to a minimum?

**THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) :** (a) Yes. Approximately 97,000 villages in India do not have drinking water within a distance of 1 mile or within a depth of 50 ft. A more precise re-assessment is being undertaken by the Ministry of Health & Family Planning.

(b) (i) Priority is given to the schemes for provision of drinking water to villages located in difficult and scarcity hit areas.

(ii) Through a Centrally sponsored scheme, investigation and assessment of the problem related to Provision of drinking water in villages are being carried out in the various States.

(iii) Assistance has been obtained from UNICEF in the form of water well drilling rigs for construction of tubewells to provide drinking water to villages located in hard rocky areas ; and

(iv) The Annual Plan outlays in the State Plans are earmarked for rural water supply.

**SHRI ARJUN SETHI :** Will the hon. Minister be pleased to state whether the backward regions of the country have been given any priority in this scheme ?

**SHRI MOHAN DHARIA :** All such areas are given priority. The Fourth Plan envisages an expenditure of Rs. 125 crores. The House will be happy to know that the expenditure will increase by about Rs. 30 crores during the Fourth Plan.

**DR. MAHIPATRAY MEHTA :** Is the hon. Minister aware that in the border area of Kutch, especially from Lakpat to Bela almost all the villages have no facilities for water supply and at the same time, the enemy is facing the border area, and if so, may I know what steps Government are taking to provide drinking water to the people in those border villages ?

**SHRI MOHAN DHARIA :** In order to locate such areas, there is a Centrally sponsored scheme giving hundred per cent assistance to the State Governments to investigate and assess which areas are such, and formulate their schemes and submit them to the Central Government, and we shall be willing to give all possible help to such areas.

**DR. MAHIPATRAY MEHTA :** But not a single scheme has been implemented there as yet.

श्री रामावतार शास्त्री : अध्यक्ष महोदय, हमारे देश के कई प्रांतों में हर साल बाढ़ें मारी है और परिणामस्वरूप कृषियों का पानी खराब हो जाता है। तो, मैं यह जानना चाहता हूं कि उन क्षेत्रों में जो कृषिकर्मी ब्लैंडेरियाज है वहां पर इन्फ्रस्ट्रक्चर बनाने की

सत्कार की कोई योजना है, यदि हां हो उसका व्यौरा जरा बतलाया जाय ?

**SHRI MOHAN DHARIA :** These schemes for drinking water in rural areas will cover that problem also. It is for the State Governments to formulate their schemes. We have framed our plans so as to give all possible assistance for such schemes.

**SHRI CHINTAMANI PANIGRAHI :** We are going to celebrate the 25th year of our Independence next year. May I know whether the hon. Minister is in a position to let us know the State-wise figure in regard to the number of villages which still lack in drinking water supply and whether the Central Government have worked out any programme whereby the wells would be actually dug ? With the Centrally sponsored projects, investigation has been undertaken and only investigation is going on but wells are not provided. May I know whether by the end of the Fourth Plan, all the targeted villages will be covered ?

**SHRI MOHAN DHARIA :** As I have already pointed out, during the Fourth Plan, Rs. 125 crores have been provided for this, and therefore about Rs. 30 crores will be spent per year, and wells are also being dug.....

**MR. SPEAKER :** His question is whether the figures are available State-wise. The hon. Member can say 'Yes' or 'No' and not enter into a long answer.

**SHRI MOHAN DHARIA :** It is a very serious matter. I quite see the anxiety of the hon. Member. But I can say that so far as the investigation is concerned, it will be completed within the Fourth Plan and it shall be our endeavour to see that wherever schemes are submitted by the State Governments, we shall give the topmost priority for implementing such schemes.

**SHRI CHINTAMANI PANIGRAHI :** Sir, you were coming to my rescue but you stopped somewhere in between. Could you kindly help me again ? I want to know how many villages in each State remain without drinking water supply, and what progress has been made in this direction.

**SHRI MOHAN DHARIA :** I want notice of the question. If notice is given, I shall give the information.

**SHRI N K P. SALVE :** May I know whether any broad assessment and evaluation has been made of the financial implications to tackle the overall problem ?

**SHRI MOHAN DHARIA :** In order to have that assessment, this scheme has been sponsored by the Central Government. Under this scheme, we shall assess which are the areas and what would be the exact amount required for digging wells and so on. That is why we have sponsored the scheme.

**केन्द्रीय रिजर्व पुलिस में प्रशिक्षण हेतु**

**पाकिस्तानी नागरिकों की भर्ती**

\*76. श्री हुकम चन्द कछवाय : क्या गृह-मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश के बड़वाह स्थित केन्द्रीय रिजर्व पुलिस के प्रशिक्षण केन्द्र में प्रशिक्षण लेते हुए दो पाकिस्तानी नागरिक सितम्बर, 1971 में गिरफ्तार किये गये थे :

(ख) क्या इस बात की जांच करवाई गयी है कि उनको नियमित पुलिस सेवा में किस प्रकार भरती किया गया; और

(ग) यदि हाँ, तो उसका क्या परिणाम निकला ?

गृह मंत्रालय में राज्य मंत्री : (श्री कृष्णा चन्द्र वर्मा) : (क) से (ग) उत्तर प्रदेश के जिला गाजीपुर के दो व्यक्तियों को अप्रैल, 1971 में केन्द्रीय रिजर्व पुलिस द्वारा भर्ती किया गया और बड़वाह स्थित भर्ती प्रशिक्षण केन्द्र में भेजा गया। सामान्य कार्य प्रणाली के अनुसार साथ-साथ उनके चरित्र तथा पूर्ववृत्त सम्बन्धी कागजात सत्यापन के लिये जिला गाजीपुर भेजे

गये। स्थानीय पुलिस ने सूचित किया कि वे व्यक्ति पाकिस्तानी नागरिक हैं। इस पर उन्हें सेवा भुक्त कर दिया गया और मध्य प्रदेश पुलिस को सौंप दिया गया। किन्तु सम्बन्धित व्यक्तियों ने कहा कि वे जन्म से ही भारतीय नागरिक हैं और कभी पाकिस्तान नहीं गये। मध्य प्रदेश पुलिस द्वारा की गई जांच भी उनके इस दावे का समर्थन करती है। तदनुसार उन्हें प्रशिक्षण में पुनः प्रवेश करने की अनुमति दे दी गई है। किन्तु उत्तर प्रदेश पुलिस के महा निरीक्षक से इस मामले में नई जांच करने का अनुरोध किया गया है और उनकी जांच के परिणाम प्राप्त होने पर आगे कार्यवाही, यदि कोई हुई, तो की जायगी।

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, मैं मंत्री महोदय से आप के माध्यम से जानना चाहता हूँ कि उन्हें जो गिरफ्तार किया गया वह किस जानकारी के आधार पर गिरफ्तार किया गया था ? वह पाकिस्तानी नागरिक हैं इस प्रकार की सूचना उन्हें कब मिली जिसके कि आधार पर उन्हें गिरफ्तार किया गया और जो सूचना मिली थी वह किन व्यक्तियों ने दी थी ? क्या वह सूचना गलत थी ?

श्री कृष्ण चन्द्र वर्मा : जैसा मैंने अपने मूल उत्तर में कहा है इस बारे में उत्तरप्रदेश सरकार से पूछा गया था। उत्तरप्रदेश पुलिस की रिपोर्ट सितम्बर 1971 में मिली थी। उस रिपोर्ट में यह कहा गया था कि वह पाकिस्तानी नागरिक हैं और उस पर कार्यवाही की गई थी। फिर उन संबंधित व्यक्तियों ने अफवाहों के कहकर कहा कि वे जन्म से ही भारतीय नागरिक हैं तब उनका वह मामला मध्यप्रदेश पुलिस को भिजा गया। मध्यप्रदेश पुलिस ने अपने एक अधिकारी को उत्तरप्रदेश के उस गांव में भेजा कि